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Central Administrative Tribunal Principal Bench

R.A. No. 160 of 1999 in O.A. No. 422 of 1993

New Delhi, dated this the 16th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri O.P. Aggarwal,
S/o late Shri S.N. Aggarwal,
Senior Translation Officer (Russian-English),
Russian Translation Cell,
Naval Headquarters,
Ministry of Defence,
Sena Bhawan,
New Delhi-110011.
R/o 3843-A/8 Kanhaiya Nagar,
Delhi-110035. Review Applicant

Versus

- Union of India through Secretary, Ministry of Defence, South Block, New Delhi-110011.
- Chief of the Naval Staff, Naval Headquarters, Ministry of Defence, South Block, New Delhi-110011.
- 3. Secretary,
 Union Public Service Commission,
 Shahjahan Road,
 New Delhi-110011. .. Respondents

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BY HON BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

- 2. None of the grounds contained therein bring it within the scope and ambit of Section 22 (3) (f) A.T. Act read with Order 47 Rule 1 C.P.C. under which alone any order/decision of the Tribunal can be reviewed.
 - 3. The R.A. is rejected.

Lakeli Gmethe

(Mrs. Lakshmi Swaminathan)
Member (J)

(S.R. Adige∕) Vice Chairman (A

/GK/